

SHRI BASUDEB ACHARIA (Bankura) ; Sir, the teachers of Delhi are on strike. Those who courted arrest are not getting proper treatment in Tihar Jail in Delhi.

MR. SPEAKER : We are taking this up tomorrow.

श्री दौलत राम सारण : (चुरू) : अध्यक्ष जी, इस देश के करोड़ों किसान फसल नष्ट होने की वजह से परेशान हैं...

अध्यक्ष महोदय : सारा तो करवाया है, कटौती भी करवायी है, कॅलमिटी भी करवाया है।

श्री दौलत राम सारण : 151 रु० क्विंटल भाव तय किया गया है.....

(अवधान)

PAPERS LAID ON THE TABLE

Statement Containing the decisions of the Government on the recommendations of the working group of eradication of Leprosy

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRIB. SHANKAPAND): I beg to lay on the Table

a statement (Hindi and English versions) containing the decisions of the Government on the recommendations of the Working Group of eradication of leprosy.

(Placed in Library See No. LT-6493/83)

Notification Under Merchant Shipping Act, 1958 Agreement between Centrel Govt. and Govt of Rajasthan. Review on the working of Shipping Development Fund committee for 1981-82, Annual Accounts and Review on the woking of Delhi transport corporation New Delhi etc.

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI) : I beg to lay on the Table

1. A copy of Notification No. G. S. R. 261 (E) published in Gazette of India dated the 11th March, 1983 contain-

ing Corrigendum to the English version of Notification No. G.S.R 769 (E) published in Gazette of India dated the 21st December, 1982, under sub-section (3) of section 458 of the Merchant Shipping Act, 1958.

(Placed in Library see No. LT-6494/83)

2. A copy of Agreement (Hindi and English versions) entered into between the Central Government and Government of Rajasthan under section 10 of the National Highways Act, 1956.

(Placed in Library see No. LT-6495/83)

3. A copy of the "Review (Hindi and English versions) by the Government on the working of the Shipping Development Fund Committee, for the year 1981-82;

(Placed in Library see No. LT-6496/83)

4. (i) A copy of the Annual Accounts (Hindi and English versions) of the Delhi Transport Corporation, New Delhi, for the year 1981-82 together with Audit Report thereon, under sub-section (4) of section 33 of the Road Transport Corporation Act, 1950.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Delhi Transport Corporation, New Delhi for the year 1981-82.

5. A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

(Placed in Library see No. LT-6497/83)

श्री मनीराम बागड़ी : (हिसार) : अध्यक्ष जी, इस तरह से तो काम चलेगा नहीं। तीन बटे चार हिस्सा भारत का अकाल की चपेट में है। जोन बना कर के गेहूं के भाव में सरकार लूट मचा रही है.....

अध्यक्ष महोदय : कल ही तो आपको मैंने अलाऊ किया था।